

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC. VII-28/96 (Pt.)/4991/A

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti Susmita Phukan Khaund,
District and Sessions Judge,
Lakhimpur, North Lakhimpur.

Dated Guwahati the 21st July, 2022

Sub: **Casual leave.**

Ref:- Your letter Nos. DJL/5641/2022 Date 15.07.2022 and DJL/5685/2022 Date 18.07.2022.

Madam,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 16.07.2022 & 18.07.2022 with station leave permission from the morning of 16.07.2022 till the morning of 19.07.2022**, has been granted. The next senior most Judicial officer at the station would remain in charge of your Court and office during your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-28/96(Pt.)/4992/A, dated , 21-07-2022

Copy to:

✓ 1 The Project Manager, Gauhati High Court.

JT. REGISTRAR(VIGILANCE)

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